

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: WEST DISTRICT: TIS HAZARI COURTS  
DELHI

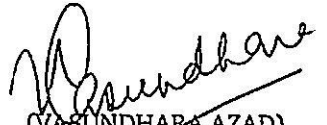
MODIFICATION IN DUTY ROSTER OF JUDICIAL MAGISTRATE FIRST CLASS

FOR THE MONTH OF OCTOBER -2025

Pursuance to the order no. 41/DHC/Gaz./G-7/VI.E 2(a)/2025 dated 17-10-2025 of Hon'ble High Court of Delhi, New Delhi for postings/transfers in the Delhi Judicial Service, the following modification in the Duty Roster of Judicial Magistrate First Class, West District, Delhi for the month of October-2025 (reference No 2139-2195/CJM(West)DR/2025 Dated 19-09-2025) is being made:-

| Sr. No. | Name of the Judicial Magistrate First Class                                                                                                                        | Working days | Holiday                           | Room No. |
|---------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|-----------------------------------|----------|
| 01      | Ms. Sheetal Rani, Ld. JMFC-12<br>R/o B-306, 3 <sup>rd</sup> Floor, Greenfield Colony, Faridabad,<br>Haryana 121010                                                 |              | 22-10-2025<br>(Govardhan<br>Puja) | 152      |
| 02      | Ms. Vijayshree Rathore, JMFC-10<br>R/o Flat No. 2062, Delhi Administration Flats, Gulabi<br>Bagh, Delhi                                                            |              | 23-10-2025<br>(Bhai Duj)          | 345      |
| 03      | Sh. Ankur Panghal, Ld. JMFC-05<br>R/o Flat No E-803, Parker VRC White Lily Apartments, G.T.<br>Road, Near Tau Devi Lal Park, Sector-08, Sonipat, Haryana<br>131001 |              | 24-10-2025<br>(Local Holiday)     | 336A     |

Rest of the conditions shall remain unchanged in the Duty Roster of Judicial Magistrate First Class, West District, Delhi for the month of October-2024 (reference No 2139-2195/CJM(West)/DR/2025 Dated 19-09-2025.

  
(VASUNDHARA AZAD)

Chief Judicial Magistrate  
West District, Delhi

Dated, Delhi the 18.10.25.

No. 2426-2480 .....CJM(West)/DR/2025

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi  
Through Ld. Principal District & Sessions Judge, (West), Delhi
02. The Ld. Principal District & Sessions Judge, (HQ), Delhi
03. The Ld. Principal District & Sessions Judge, (West), Delhi
04. The Ld. Principal District & Sessions Judge all district Delhi/New Delhi
05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The Ld. CJM, all District, Delhi/New Delhi,
07. The Ld. ACJM & All Ld. Judicial Magistrate First Class West District, Tis Hazari Courts, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delhi
14. Law Officer, Tihar Jail, Delhi/New Delhi.
15. For Uploading on centralized web-site through LAYERS
16. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.
17. The Care Taking Branch (Hq) & West Tis Hazari Courts, Delhi
18. The Reader to the court of undersigned.
19. The Cash Branch, West District, Tis Hazari Courts, Delhi.
20. PS to Ld. Principal District and Sessions Judge(West) District, Delhi
21. Office file



Chief Judicial Magistrate  
West District, Delhi